

[Print](#)**Defective Case Register from 2026-10-13 to 2026-10-13**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/48290/2026	ALOK KUMAR RANA	2026-10-13	1.Occupation of deponent not mentioned in Affidavit. 2. Year of case nomenclature not mentioned in V.nama. 25.II.Names In Capital Letters Of All The Signing Advocates Not Indicated 29.VI..Name Of The Filing Advocate Not In Capital Letters In The Petition
2	D-WP(C)/48462/2026	PRABIN DAS	2026-10-13	10.II.Subject Code incorrectly Mentioned
3	D-WP(C)/48007/2026	BINAYA KUMAR MOHANTY	2026-10-13	Synopsis not page marked.
4	D-BLAPL/31567/2026	HEMANTA KUMAR MOHANTA	2026-10-13	Page No. not correctly furnished.In Cause title mentioned File pending in S.J.-cum-Spl. J Balangir but in Certify copy 2ndADJ.Balangir.
5	D-RVWPET/48833/2026	ADV.	2026-10-13	i) Year of the date of disposed in wp (c) wrongly mentioned in Index,date chart, para no. 1. and para no. 3 of I.A. ii) WA wrongly mentioned in prayer of I.A.
6	D-WP(C)/48155/2026	AJAY KUMAR ROY	2026-10-13	1. In Declaration under affidavit, no. of paragraphs not furnished both W.P and I.A 2. Annexure-4 not attested
7	D-LAA/48140/2026	BHABANI SHANKAR RAYAGURU (SR. PANEL COUNSEL)	2026-10-13	C.Fee Payable be corrected in the Memo of Appeal
8	D-WP(C)/48584/2026	KAJAL SAHOO	2026-10-13	1.Synopsis and date chart not alphabetically paginated. 6.III.Receipt Showing Serv.copy To ct not Filed.
9	D-WA/48024/2026	JYOTIRMAY GUPTA	2026-10-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Period of Delay 15 days delay. i) Status of parties not furnished. ii) Affidavit not made in appeal memo
10	D-WP(C)/48325/2026	SOUMYA MISHRA	2026-10-13	1. Sl. no.3 not correctly furnished in Affidavit.
11	D-BLAPL/31628/2026	SITIKANT MISHRA	2026-10-13	2 (a) CC wrongly written in C.T as per rejection order
12	D-WP(C)/48301/2026	SANJAY KUMAR PATRA	2026-10-13	1. Receipt showing service copy of petition on S.C. (T) not filed.
13	D-CRLMC/31241/2026	SANJIB KUMAR BHANJADEO	2026-10-13	I.Receipt Showing Serv.copy To CBI not Filed. 1.2nd Para of both main affidavit and I.A.affidavit seems incorrect.
14	D-ABLAPL/31576/2026	SIBA SANKAR SAMANTARAY	2026-10-13	1. Reference certificate not properly furnished.
15	D-ABLAPL/31652/2026	AMIT KUMAR NATH	2026-10-13	31-As per standing order the details of victim/informant shall not be mentioned in the petition.

				The informant mother in-law name in page no.11 be redacted and unredacted copy be kept in a sealed cover.
16	D-MATA/48896/2026	PRAFULLA KUMAR NAYAK	2026-10-13	23-NOMENCLATURE NOT CORRECTLY FURNISHED .
17	D-CRLMC/31490/2026	RANJAN KUMAR ROUT	2026-10-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Synopsis and date chart not alphabetic paginated in Index.
18	D-BLAPL/31539/2026	DEEPAK KU SAHOO	2026-10-13	Annexurte-1 not properly paginated.
19	D-ABLAPL/31787/2026	USHARANI PATI	2026-10-13	1. In Dates and Events, Counter FIR date has not been mentioned 2. The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court 3. In the Counter Affidavit Special Case No. 337 of 2026 as mentioned in the A. Bail Application has not been mentioned 4. One of the Ld. Advocate has not mentioned her Mobile No. in the V. nama.
20	D-ABLAPL/31756/2026	RAJIB LOCHAN PATTNAIK	2026-10-13	i)Reference Certificate not properly furnished.
21	D-CRLMP/31596/2026	ALOK KUMAR MOHAPATRA	2026-10-13	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for further S.R.
22	D-BLAPL/31409/2026	RAKESH KUMAR ROUTRAY	2026-10-13	i)Reference Certificate not properly furnished.
23	D-ABLAPL/31187/2026	SAPAN KUMAR LENKA	2026-10-13	I)Reference Certificate not properly furnished.
24	D-WP(C)/48276/2026	AMIT PRASAD BOSE	2026-10-13	25.II.Names In Capital Letters Of All The Signing Advocates Not Indicated
25	D-WP(C)/49222/2026	ASISH MISHRA	2026-10-13	1. In Prayer ,para ii mentioned opp party-Bank instead of College
26	D-CRLMC/31488/2026	RANJAN KUMAR ROUT	2026-10-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Synopsis and Date chart not alphabetic paginated in index.
27	D-BLAPL/31629/2026	TARINI PANIGRAHI	2026-10-13	20-VERNACULAR CERTIFICATE NOT FURNISHED. Page Mark of Annx-4 in the Index be corrected. 2) Disposed date of earlier BLAPL application not mentioned in the reference certificate.3) Annx-3 4 5 not described in the petition.

28	D-WP(C)/48289/2026	TUKUNA KUMAR MISHRA	2026-10-13	1.Detailed address of OPP.Party not furnished. 2.Annexure-4 not properly arrange(Page wise).
29	D-ABLAPL/31553/2026	SOUBHAGYA SUNDAR DAS	2026-10-13	1. Reference certificate not properly furnished.
30	D-WP(C)/48429/2026	BHABANI SAMAL	2026-10-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
31	D-WP(C)/48452/2026	LINGARAJ SARANGI	2026-10-13	1.The date of marriage of the petitioner wrongly mentioned as paragraph 2 of the W.P 2.Pension paper and death certificate of the petitioners husband not filled. 3. Put up for S.R there after
32	D-BLAPL/31760/2026	BISWAJIT RANJAN TRIPATHY	2026-10-13	Page 21 is not legible
33	D-WP(C)/48464/2026	SUBHADUTTA ROUTRAY	2026-10-13	1. Page no 19 and 20 not legible
34	D-WP(C)/48161/2026	DR. BINODA KUMAR MISHRA	2026-10-13	1. Annexure-12 not attested.
35	D-WP(C)/48424/2026	TRILOCHAN BARIK	2026-10-13	i) Page 11 and 12 not neat and Legible.ii) Date mentioned in prayer as 7-05-2024 not tally with annexure-3.
36	D-BLAPL/31698/2026	GOKULANANDA SAHU	2026-10-13	1. 2nd bail application not mention in bold letter.
37	D-ABLAPL/31413/2026	PRAVASH CHANDRA JENA	2026-10-13	1.Reference certificate is not correctly furnished
38	D-WP(C)/48453/2026	SUBHRANSU BHUSAN MOHANTY	2026-10-13	14-NOT PROPERLY INDEXED. 6.V.Receipt Showing Serv.copy To cg not Filed.
39	D-ABLAPL/31403/2026	CHIRANJIB ROUT	2026-10-13	1. C.T.(Special case) No. has not been furnished in Cause Title and petition. 2. Reference certificate is not correctly furnished. 3. The name of the Lower Court is not correctly furnished in Prayer portion.
40	D-WP(C)/48416/2026	PRAFULLA KUMAR MOHAPATRA	2026-10-13	1.Affidavit not filed.
41	D-CMP/48143/2026	PRASANNA KUMAR SWAIN	2026-10-13	3-AUTHENTICATION FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
42	D-ABLAPL/29403/2026	ALOK KUMAR MOHAPATRA	2026-10-13	1. The name of the Victim/Informant name may be redacted from petition and F.I.R.copies. 2. The un redacted F.R. copies may be kept in sealed cover.
43	D-WP(C)/48389/2026	KABIRAJ PRADHAN	2026-10-13	Receipt Showing Serv. copy To cg not Filed.
44	D-WP(C)/48990/2026	JAYAKRISHNA MOHAPATRA	2026-10-13	1.. Annexure-3 left blank instead of identity proof of the petitioner
45	D-WP(C)/48762/2026	SAPAN KUMAR PAL	2026-10-13	1.Annx.3 and 5 not legible
46	D-WP(C)/48131/2026	BHUBANANANDA LENKA	2026-10-13	1.Annx.5 6 and 7 Annx.9 (page 25) not legible

47	D-ABLAPL/31545/2026	PRAMOD KUMAR JENA	2026-10-13	Name of the father of the deponent is wrong in the Affidavit
48	D-ABLAPL/31643/2026	RAMESH CHANDRA MAHARANA	2026-10-13	1.Reference certificate not correctly furnished. 2.Occupation of the petitioner not mentioned.
49	D-ABLAPL/31639/2026	HARAPRASAD PANDA	2026-10-13	Reference certificate not correctly furnished.
50	D-CONTC/48179/2026	JAYDEEP PAL	2026-10-13	i) Reference certificate not furnished.ii) Name of the O.P. not furnished in top of the Affidavit.iii) H.C.B.A.M.W.S. of Rs. 50/- not paid. iv) A. W. F . of Rs. 15 /- not paid.
51	D-CRLREV/30320/2026	JYOTIRMAYA SAHOO	2026-10-13	1.Period of Delay 62 days.Limitation petition not filed 2.Name of Victim/informant appearing in Ann.1 be radacted and unredacted version of same be kept in closed cover.
52	D-WP(C)/48332/2026	SAMARESH PATTNAIK	2026-10-13	1. Fathers name of the op. no.9 not furnished in cause title.
53	D-WP(C)/48286/2026	DHIREN CHAUDHURY	2026-10-13	1.Petition not properly paginated. 2.Annexure-13 mentioned in averment(Pg.-14),but copy of the same not filed. 3.Year of the case nomenclature not properly mentioned in Affidavit (Pg.-26) AND wrongly mentioned in V.nama. 4.Occupation of deponent not mentioned in Affidavit. 5. Copy of order dated 8.5.2017 (mentioned as Index and averment vide Annexure-5) not filed.
54	D-CONTC/41921/2026	ADV.	2026-10-13	1.Annx.2 not legible.2.Name of contemnor not furnished.
55	D-MATA/42713/2026	PRASANNA KUMAR RATH	2026-10-13	1.Period of Delay 54 days
56	D-WP(C)/48568/2026	BHASKAR CHANDRA PANDA	2026-10-13	1-COURT FEE IS DEFICIENT. Rs.6.00 to be paid.
57	D-TRPCRL/31159/2026	AMIYA KUMAR MOHANTY A	2026-10-13	Defect regarding change of nomenclature.
58	D-WP(C)/48828/2026	KISHORE KUMAR MISHRA	2026-10-13	1. Fathers name of the Op. no.6 not furnished in cause title. 2. Page no.16 not legible.
59	D-WP(C)/48068/2026	SADASIVA PATRA (1)	2026-10-13	Page mark not correctly furnished after page no. 30 in petition.
60	D-BLAPL/31429/2026	AMIT KUMAR NATH	2026-10-13	1. The name of the victim/Informant may be redacted from the petition and F.I.R copy. 2. The redacted F.I.R.copy may be kept in sealed cover. 3.V.nama is not properly stamped. 4. A.fee is deficient on rejection order.
61	D-CRLMC/31695/2026	PRANAB RANJAN CHHATOI	2026-10-13	1. Op. no.2 Minor has not been represented through Legal Guardian in cause title not furnished.
62	D-ABLAPL/31414/2026	JAGANNATH KAMILA	2026-10-13	1. Reference certificate is not correctly furnished. 2. Petitioner 1 and 2 are not correctly furnished in Para 1 and 2 of the

				petition. 3. G.R.case mentioned in the petition does not tally with that of F.I.R. copy 3. The name of the petitioner No. 2 mentioned in the Cause Title does not tally with that of her signature in V.nama.
63	D-CONTC/48230/2026	SANDHYARANI PANI	2026-10-13	1) Age of the deponent mentioned in Affidavit not tally with C.T.
64	D-WP(C)/48066/2026	DEBESH PANDA	2026-10-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
65	D-CRLMP/31479/2026	JANMEJAYA KATIKIA	2026-10-13	1.Consolidated CRLMP Petition be filed correct Provision of Law,Code etc.
66	D-BLAPL/31649/2026	DEVASHIS PANDA	2026-10-13	i)Synopsis and Date Chart are not in separate sheets.
67	D-WP(C)/48448/2026	SUBHRANSU BHUSAN MOHANTY	2026-10-13	Occupation of deponent not mentioned in declaration. 10.I.Subject Code Not Furnished .
68	D-WA/48093/2026	AISHWARYA DASH,A.S.C	2026-10-13	Date of order and wp (c) no. not mentioned in being aggrieved.
69	D-ABLAPL/31226/2026	ABHISEK AGARWAL	2026-10-13	i)Provision Law not correctly furnished. ii)Reference Certificate not properly furnished. ii)Declaration and Paragraph nos. not indicated.
70	D-BLAPL/31538/2026	BIJAY JENA	2026-10-13	Hologram of Rs. 50/- not affixed in V.nama.
71	D-CRLMC/25812/2026	BIJAY KUMAR BEHERA	2026-10-13	1.Put up for further SR after filing of legible copy of the petition.
72	D-CONTC/48729/2026	NIRANJAN KUMAR MISHRA	2026-10-13	1.All the petitioner not executed V.nama
73	D-ABLAPL/31560/2026	SOUMYA JYOTI BISWAL	2026-10-13	1. Whether 1st or 2nd.....A.bail application not mention in bold letter.
74	D-WP(C)/48895/2026	SANGRAM JENA	2026-10-13	1. Page no.30 not legible.
75	D-WP(C)/48476/2026	AMIT PRASAD BOSE	2026-10-13	1.Annx.3 not legible
76	D-WP(C)/48447/2026	PRABIN DAS	2026-10-13	10.II.Subject Code incorrectly Mentioned
77	D-BLAPL/31477/2026	RAMESH CHANDRA BEHERA	2026-10-13	Redacted copies of annexures be kept in closed cover.
78	D-ABLAPL/31637/2026	MANAS KUMAR SWAIN	2026-10-13	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Mobile no. and the name of the informant in page nos. 11 and 16 be redacted and unredacted copy be kept in a sealed cover.
79	D-ABLAPL/31454/2026	ARIJEET MISHRA	2026-10-13	1. The name of the victim and address be redacted in F.I.R copy. 2. Non-redacted version of the F.I.R copy be filed in separate seal cover.
80	D-CRLMP/31424/2026	PRASANNA KUMAR PANDA	2026-10-13	1. Reference Certificate not correctly furnished.
81	D-WP(C)/48302/2026	SANJAY KUMAR PATRA	2026-10-13	.Petition not correctly addressed to Honorable Court 1. Receipt showing

				service copy of petition on S.C. (T) not filed.
82	D-CRLMP/30613/2026	UMAKANTA BARIK	2026-10-13	1.Name of Informant/Victim to be redacted in Acknowledgement slip.
83	D-BLAPL/31550/2026	BIKRAM CHANDRA GHADAI	2026-10-13	Name of Victim/Informant mentioned in annexure need not be disclose and kept in closed cover.
84	D-ABLAPL/31568/2026	GHANASHYAM DASH	2026-10-13	1. Whether 1st or 2nd.....A.bail application not mention.
85	D-BLAPL/31530/2026	MANAS KUMAR CHAND	2026-10-13	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Name and details of Victim/Informant mentioned in Annexure-1(FIR) be redacted. 2.Redacted copy of the same be filed AND non-redacted copy be kept in closed envelop.
86	D-ABLAPL/31405/2026	MANAS KUMAR CHAND	2026-10-13	1. Annexure-II not properly page mark. (Page -14 missing)
87	D-ABLAPL/28253/2026	DEBASIS SAHOO	2026-10-13	1.Reference certificate is not correctly furnished. 2. The name of the victim may be redacted from para 2 of the petition 3. The un-redacted F.I.R. copy may be kept in sealed cover.
88	D-CONTC/48485/2026	ADV.	2026-10-13	1.Direction issued to Director Higher Edn.in WP(C) who should only be made contemnor
89	D-BLAPL/31647/2026	AMULYA KUMAR SAHOO	2026-10-13	i)Reference Certificate not properly furnished.
90	D-ABLAPL/31382/2026	BISWARANJAN SWAIN	2026-10-13	1. Reference certificate not properly furnished. 2. Age of the Petitioner/ deponent not furnished in the petition as well as in the Affidavit. 3.Paragraph no. not properly mention in the declaration. 4. Name of the Victim be redacted.
91	D-ABLAPL/31474/2026	DEBASHREE PARIDA	2026-10-13	Synopsis and date chart be re-arranged and Book Mark be corrected accordingly.
92	D-CONTC/48334/2026	ADV.	2026-10-13	Code wrongly indicated
93	D-ABLAPL/31360/2026	PRADEEP KUMAR DAS	2026-10-13	Previous criminal antecedent by the petitioner not mentioned.
94	D-CRLMC/31285/2026	BHABANI SANKAR MISHRA	2026-10-13	1.page 18 not legible
95	D-CRLMC/31532/2026	JUGALA KISHORE PANDA	2026-10-13	1. Copy of Annexures-1 and 2 disclosing the name of Informant/Victim be kept in Cover.
96	D-ABLAPL/31642/2026	HARAPRASAD PANDA	2026-10-13	Reference certificate not correctly furnished.
97	D-CRLMC/31275/2026	JYOTIRMAYA SAHOO	2026-10-13	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Welfare fee of Rs.50/- not paid in V.nama.2. Annexure-2 (Charge sheet) not made in Book mark.3. Copy of

				Annexures-1 to 3 disclosing the name of Informant/Victim be kept in cover.
98	D-BLAPL/31582/2026	SURYAKANTA DWIBEDI	2026-10-13	Code No. not correctly furnished in Petition.
99	D-WP(C)/48524/2026	CHANDRAKANTA NAYAK	2026-10-13	In declaration paragraph not mentioned.
100	D-ABLAPL/31400/2026	PABITRA KUMAR BEHERA	2026-10-13	1. Reference certificate is not correctly furnished. 2. V.nama is not properly stamped.
101	D-BLAPL/31627/2026	SITIKANT MISHRA	2026-10-13	2 (a) CC wrongly written in C.T as per rejection order
102	D-BLAPL/31659/2026	BISWARANJAN DALAI	2026-10-13	1. In Dates and Events, Date of FIR is wrong.
103	D-CMP/48072/2026	BHABA RANJAN KAR	2026-10-13	Page No-52 be corrected.
104	D-WP(C)/48380/2026	RAJESH RANJAN SAHOO	2026-10-13	1.Annx.4 not legible
105	D-WP(C)/48318/2026	PRASANTA KUMAR MISHRA	2026-10-13	1. Receipt showing service copy of petition on S.C. (T) not filed.
106	D-ABLAPL/31459/2026	PRAJIT KUMAR PRADHAN	2026-10-13	1. Whether 1st or 2nd A.bail application not mention.
107	D-STREV/48434/2026	SUBASH CHANDRA SAHOO	2026-10-13	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
108	D-WP(C)/48022/2026	AKSHAYA KUMAR SAHOO	2026-10-13	Defect regarding Nomenclature.
109	D-BLAPL/31404/2026	PRAHALLAD SAHU	2026-10-13	i)Annexures -1 and 2 not properly furnished in Index. ii)Reference Certificate not properly furnished.
110	D-WP(C)/48587/2026	SURENDRA KUMAR SAHOO	2026-10-13	Synopsis not correctly page marked.
111	D-WP(C)/48423/2026	OM SWARUP	2026-10-13	i) Paragraph no. not mentioned in Affidavit
112	D-BLAPL/30363/2026	SRIKANTA MAHUNTA	2026-10-13	1. Name of the pending Court is wrongly mentioned in Synopsis, Cause Title and Prayer part of the Bail Application.
113	D-ABLAPL/31342/2026	MAHENDRA KUMAR PRADHAN	2026-10-13	1.Page nos.15 and 16 not legible. 2.Reference certificate not correctly furnished.
114	D-WA/48095/2026	AISHWARYA DASH,A.S.C	2026-10-13	Date of order and wp (c) no. not mentioned in being aggrieved
115	D-ABLAPL/31624/2026	DIBYA JYOTI SAHOO	2026-10-13	i)Paragraph pages in Declaration not correctly furnished.
116	D-WA/48106/2026	SUDEEP KUMAR SARANGI	2026-10-13	1. Court Fee Rs-12/ payable. Rs-10/- paid. Rs-2/- to be paid. i) Address of appellant no. 4 mentioned in appeal memo does not tally with wp (c). ii) Para no. not correctly furnished in grounds. iii) Name and address of appellants not mentioned in v. nama.

117	D-ABLAPL/31650/2026	KUMAR PRAJWAL	2026-10-13	Bar welfare court fee of Rs.50/- not paid. In coding sheet provision of law incorrectly mentioned
118	D-CONTC/48706/2026	LAXMI SHARMA	2026-10-13	1.WP(C) no wrongly mentioned in Cause title,inder,synopsis and date chart.2.Direction issued to Addl.Tahasildar in WP(C) who should only be made Contemnror. 3.WP(C).no.wrong in Top of V.nama
119	D-CONTC/48707/2026	LAXMI SHARMA	2026-10-13	1.WP(C) no be corrected in entire petition.2.Direction issued to Addl.Tahasidar In WP(C) who should only be made Contemnror.3.Wrong order of connected WP(C) attached aa annx.2.
120	D-BLAPL/31198/2026	AMIT SUJAT BISWAL	2026-10-13	i)Reference Certificate not properly furnished.
121	D-ABLAPL/31557/2026	BADRI NARAYAN MOHAPATRA	2026-10-13	1. Annexure-I, page-8 wrongly numbered.
122	D-MACA/48331/2026	SUDEEP KUMAR SARANGI	2026-10-13	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
123	D-WP(C)/48377/2026	RANJAN KUMAR NAYAK	2026-10-13	1.Date chart not alphabetically paginated.2.Annx.5 not legible
124	D-MACA/48156/2026	RAJAT KUMAR PANDA	2026-10-13	1. Court Fee Rs. 3784/ payable , paid 12/ rest amount to be paid
125	D-WP(C)/48323/2026	SHIBANI SAMARPITA OJHA	2026-10-13	1. Page no.14 Annex-1 Page no.19 Annex-2, Page no.30 annex-3 Page no.31 Annex-4 and Page no. 33 Annex-5 not exhibited.
126	D-ABLAPL/31245/2026	BHAWANI SANKAR PANIGRAHI	2026-10-13	i)Reference Certificate not properly furnished. ii)Serial no. of the Petitioner in earlier Application not indicated.
127	D-WP(C)/48592/2026	KRUSHNA CHANDRA RATHA	2026-10-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
128	D-BLAPL/31753/2026	BISWAJIT RANJAN TRIPATHY	2026-10-13	Page 23 and 24 are not legible
129	D-WP(C)/48454/2026	PRABIN DAS	2026-10-13	10.II.Subject Code incorrectly Mentioned
130	D-CONTC/48502/2026	ADV.	2026-10-13	i) Postal receipt not filed.ii) Designation of contemnror no. 3 not correctly furnished.iii) Reference certificate not furnished. iv) wp(c) no. not correctly furnished in prayer of the petition.v) for further S.R.after removal of defect.
131	D-RSA/31615/2026	SUSANTA KUMAR JETHY	2026-10-13	1.Not properly Indexed.2.Date of Judgment mentioned in the L.A.Court be corrected in the entire Memo of Appeal.
132	D-WA/48124/2026	SUBRAT MISHRA	2026-10-13	i) Page marked mentioned in Index does not tally with book mark. ii) Page no 21 to 50 are not in proper place. iii) Legible copy of page no. 49 and 70 are to be filed. iv) Name and address of appellant no. 1 2 and 3 not furnished in v. nama.
133	D-BLAPL/31718/2026	KULDEEP MOHANTY	2026-10-13	Name and Details of victim/Informant mentioned in annexure need not be

				disclosed and kept in closed cover.
134	D-ABLAPL/31448/2026	PRAJNA SARITA MOHANTY	2026-10-13	1. Whether 1st or 2nd A.bail application not mention.
135	D-BLAPL/31428/2026	KAJAL SAHOO	2026-10-13	1. Reference certificate is not correctly furnished. 2.Subject code is not correctly furnished. 3.The date of cancellation of GPA is not correctly mentioned in the Index and Bookmark. 4. Page No.35 50 53 and 55 are not legible properly.
136	D-ABLAPL/31254/2026	BHABANI SANKAR MISHRA	2026-10-13	i)Synopsis not paginated.
137	D-WP(C)/48450/2026	PRABIN DAS	2026-10-13	10.II.Subject Code incorrectly Mentioned
138	D-ABLAPL/31415/2026	PRAVASH CHANDRA JENA	2026-10-13	1. Page No. 10 is not legible properly
139	D-WP(C)/48590/2026	UMESH CHANDRA MOHANTY	2026-10-13	6.V.Receipt Showing Serv.copy To cg not Filed. 2. Synopsis and date chart not alphabetically paginated.2
140	D-WP(C)/48457/2026	PRABIN DAS	2026-10-13	10.II.Subject Code incorrectly Mentioned
141	D-CRLMC/29949/2026	KAUSHAL HUSSAIN	2026-10-13	1. Name of the PS not correctly furnished in the petition.
142	D-BLAPL/31640/2026	CHANDAN SAMANTARAY	2026-10-13	Name,address, of the victim/informant be redacted from annx-1
143	D-BLAPL/31525/2026	AMITAV TRIPATHY	2026-10-13	Petitioner name mentioned in Application not tally with the signature put in V.nama.
144	D-TRPCRL/31668/2026	RITURANJAN CHHOTARAY	2026-10-13	Code No. not correctly furnished.
145	D-CONTC/48480/2026	ADV.	2026-10-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
146	D-WP(C)/48589/2026	SURENDRA KUMAR SAHOO	2026-10-13	1.Synopsis not correctly page marked. 2.In affidavit petitioner name wrongly reflected.
147	D-CRLMC/31555/2026	ABHILASH MISHRA	2026-10-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Paragraph no. not correctly furnished in the petition.2.As per impugned order under Annexure -7 name of the Lower court does not tally with Synopsis, petition and I.A..3. Provision of Law not correctly furnished .4.Nomenclature of the case(CRLMC) not correctly furnished in affidavit.
148	D-CONTC/41954/2026	ADV.	2026-10-13	1.Annx.2 not legible 2.Name of contemnor not furnished.
149	D-TRPCRL/31544/2026	STITI PRAGYAN SUNANDINI	2026-10-13	Code No. not correctly furnished.Copy (Vig.) not served.
150	D-BLAPL/31746/2026	DEEPRAJ SAHU	2026-10-13	Name and Details of Victim/Informant mentioned in page no.14 be redacted.

151	D-WP(C)/48091/2026	SUBHADUTTA ROUTRAY	2026-10-13	Annexure-4 not page marked in index.
152	D- CONTC/48701/2026	ADV.	2026-10-13	Code Wrongly indicated
153	D-WP(C)/48578/2026	KAJAL SAHOO	2026-10-13	1.Synopsis and date chart not alphabetically paginated 6.V.Receipt Showing Serv.copy To cg not Filed.
154	D- BLAPL/31713/2026	SANGRAM KESHARI ROUT	2026-10-13	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
155	D-CMP/48134/2026	NIRANJAN PANDA	2026-10-13	Question of Maintainability.
156	D-WP(C)/48386/2026	GHANASHYAM BANJI	2026-10-13	1.Annx.1 not legible
157	D- CRLMC/31302/2026	PRANAB KUMAR SAMANTRAY	2026-10-13	1. PS case number not correctly furnished Sl. nos. 7 8 and para no.13.
158	D- BLAPL/31547/2026	BISWAJIT TRIPATHY	2026-10-13	Code No. not correctly furnished in Petition.
159	D- BLAPL/29545/2026	GYANA RANJAN MAHAPATRA	2026-10-13	Name and Details(Address) of Informant mentioned in Petition (Para no.2) And Page no.11 be redacted.
160	D- CRLMC/31492/2026	SOUBHAGYA KUMAR DASH	2026-10-13	1. Copy of Annexures-1 to 3 disclosing the name of Informant/Victim be kept in cover
161	D- ABLAPL/31570/2026	GHANASHYAM DASH	2026-10-13	1. Whether 1st or 2nd.....A.bail application not mention.
162	D- BLAPL/30949/2026	DHIRENDRA KUMAR MOHAPATRA	2026-10-13	In Cause Title mentioned file pending inDist and Sessions Judge ,Jharsuguda but in Certify copy givenSpecial Judge Jharsuguda.
163	D- BLAPL/31425/2026	TANMAYA KUMAR MOHANTY	2026-10-13	i)TR case no. and P.S case no. mentioned on Synopsis does not tally with CT.
164	D- CRLMP/31654/2026	BHASKAR CHANDRA PANDA	2026-10-13	31-As per standing order the details of victim/informant shall not be mentioned in the petition. annexures be kept in cover
165	D- ABLAPL/31559/2026	BISWABHUSAN DAS	2026-10-13	1. Whether 1st or 2nd.....A.bail application not mention in bold letter.
166	D-WP(C)/48445/2026	PRABIN DAS	2026-10-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Date of representation mentioned in Index, Book mark and para 13 of the petition not tally with annexure-3.
167	D- CRLMC/31508/2026	BISWAJIT MOHANTY	2026-10-13	1. Signature of the petitioner no.2 in V.nama does not tally with cause title.
168	D- CRLMC/31461/2026	RADHARAMAN DAS NAYAK	2026-10-13	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 17-REFERENCE CERTIFICATE NOT FURNISHED.

				1.Nomenclature of the case(CRLMC) not correctly furnished in the affidavit and I.A.2.Provision of Law not correctly furnished.3.Reference Certificate not correctly furnished.
169	D-WP(C)/48906/2026	SANGRAM JENA	2026-10-13	1. Sl. no.2 not correctly furnished in Affidavit.
170	D-ITA/28350/2026	SUBASH CHANDRA MOHANTY,SR.S.C(I.T)	2026-10-13	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED further SR after disposal of IA reg- limitation
171	D- CONTC/48324/2026	ADV.	2026-10-13	Code Not indicated\ 2. date chart not alphabetically paginated
172	D-WP(C)/48103/2026	PULAKESH MOHANTY	2026-10-13	1.Quesrion of maintainability of WP(C),since interim order of family court U/S.125 CRPC is under challenge CRLMP may lie.
173	D- BLAPL/31399/2026	DEVASHIS PANDA	2026-10-13	i)Reference Certificate not properly furnished.
174	D- ABLAPL/31493/2026	DEBASIS SAHOO	2026-10-13	Annx-1 is not legible
175	D- BLAPL/31043/2026	MANAS KUMAR CHAND	2026-10-13	i)Pending court mentioned in Cause Title does not tally with C. copy of in Annexure-2.